

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------------------------------|---------|--|
| CP(CAA) No.40/BB/ 17 | - | For filing report by C.A. | 230/232 | Enlightiks Business Solutions Finance Limited |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

1. SATI.P. JOHN
SPJ Legal Advocate for Petitioner. 

Counsel for petitioner is present. OL has not sent his report. Await report from OL office.

List it on 17.10.2017.


MEMBER (J)


MEMBER (T)